

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2897**  
TO BE ANSWERED ON 07.08.2023

**Registered Recycling Units**

2897. SHRIMATI SHARDABEN ANILBHAI PATEL:  
SHRI PARTHIBAN S.R.:  
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of registered e-waste processing and recycling units in the country in proportion to the generation and management of electronic and other wastes, State-wise and year-wise;
- (b) the quantum of waste generated and recycled in the country, State-wise and category-wise;
- (c) the details of the funds allocated for the manufacturing and maintenance of the units during the last three years, year-wise; and
- (d) whether the Government has launched any special scheme to aware the public in this regard and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) As per the Central Pollution Control Board (CPCB), there are total 569 numbers of authorised dismantlers/recyclers of e-waste having processing capacity of 17,90,348.27 tonnes per annum in the country. The quantum of e-waste generated, collected and processed out of the total e-waste generated in the country from twenty-one (21) types of electrical and electronic equipment (EEE) notified under the E-Waste (Management) Rules, 2016, since Financial Year (FY) 2017-18 is given at **Annexure-I**. State-wise details of e-waste collected and processed during the FY 2021-22 and number of authorised dismantlers/ recyclers is given at **Annexure-II**.

Further, Ministry has comprehensively revised the E-Waste (Management) Rules, 2016 and notified the E-Waste (Management) Rules, 2022 in November, 2022 and the same is in force since 1<sup>st</sup> April, 2023.

(c) & (d) Under the E-Waste (Management) Rules, the Department of Industry in the State and Union territory or any other government agency have been entrusted to ensure earmarking or allocation of industrial space or shed for e-waste recycling in the existing and upcoming industrial park, estate and industrial clusters.

Ministry of Electronics and Information Technology (MeitY) has amended the existing Scheme for Promotion of Manufacturing of Electronic Components and Semiconductors (SPECs) to provide support for setting up of state-of-art e-waste recycling

facilities for extraction of precious metals from e-waste components. The scheme envisioned for financial incentive of 25% on capital expenditure. Further, to upgrade informal sector into formal value chain a project on “Informal Sector Capacity Building Upgradation with formation of recycling clusters under Cluster Development Program (CDP) scheme of Ministry of Micro, Small & Medium Enterprises has been initiated by MeitY.

CPCB/SPCBs/Urban Local Bodies (ULBs) are continuously engaged in information, education and communication (IEC) activities to spread awareness among public. Also the producers/recyclers have been mandated in the EPR policy to work towards creating awareness among the stakeholders. MeitY implemented an “Awareness Programme on Environmental Hazards of Electronic waste” during March 2015 to March 2020 to create awareness among public about the hazards of e-waste recycling by the unorganized sector and to educate them about alternate methods of disposing their e-waste in 31 States/UTs. Under the programme, 1923 workshops and activities were organised in various cities with participation of nearly 13,27,420 school, colleges, RWAs, manufacturers, informal operators, bulk consumers, dealers and refurbishers etc.

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**Annexure-I****Year-wise details of e-waste generated, collected and processed**

<b>Financial Year</b>	<b>Generation</b>	<b>Quantity of e-waste collected and processed</b>
	<b>(Tonnes)</b>	<b>(Tonnes)</b>
2017-18	7,08,445.00	69,414.0
2018-19	7,71,215.00	1,64,663.0
2019-20	10,14,961.21	2,24,041.0
2020-21	13,46,496.31	3,54,291.22
2021-22	16,01,155.36	5,27,131.57

## Annexure-II

## States/UTs wise details of e-waste collected and processed during FY 2021-22 and number of authorised dismantler/recycler

S. No.	Name of the State	E-Waste collected and processed (Tonnes)	Number of authorised dismantler/ recycler
1.	Andhra Pradesh	2021.19	10
2.	Assam	67.00	01
3.	Andaman & Nicobar Island	0.78	-
4.	Bihar	41.07	-
5.	Chhattisgarh	4167.90	02
6.	Chandigarh	67.92	
7.	Delhi	2130.79	06
8.	Dadra and Nagar Haveli & Daman Diu	12.34	-
9.	Gujarat	30569.32	41
10.	Goa	-	02
11.	Haryana	245015.82	43
12.	Himachal Pradesh	373.20	02
13.	Jammu & Kashmir	561.61	03
14.	Jharkhand	366.71	02
15.	Karnataka	39150.63	72
16.	Kerala	1249.61	01
17.	Madhya Pradesh	553.59	03
18.	Maharashtra	18559.30	140
19.	Mizoram	14.85	-
20.	Odisha	477.54	07
21.	Punjab	28375.27	08
22.	Puducherry	31.77	-
23.	Rajasthan	27998.77	27
24.	Sikkim	8.47	-
25.	Tamil Nadu	31143.21	42
26.	Telangana	42297.68	23
27.	Tripura	13.67	-
28.	Uttar Pradesh	-	121
29.	Uttarakhand	51541.12	08
30.	West Bengal	320.44	05
	<b>Total</b>	<b>5,27,131.57</b>	<b>569</b>